Steps to be taken to Control spread of COVID 19.

Government of Gujarat Health & family Welfare Department Order No. NCV/102020/SF-01/G Sachivalay, Gandhinagar Date: 27.03.2021

Read: This department's order No: NCV/102020/SF-01/G Date: 23.03.2021 **Order:**

vide order of read-(1) dated 23rd March, 2021 The RTPCR test is made mandatory for persons entering from the State of Maharashtra. In the view of the increasing infection of COVID-19 in many states of the country and the high rate of infection among individuals with travel history, The State Government was considering to make the RTPCR test mandatory for travelers from any states.

In the exercise of the power conferred by The Epidemic Diseases Act 1897, it is necessary to take following precautionary measure to prevent the spread of COVID-19 from other states in the State of Gujarat.

- All persons desired to enter in Gujarat from other States who have undergone RTPCR test in last 72 hours and are negative will be allowed.
- It will be compulsory to Screen all persons coming to Gujarat from other states.

This order will remain in force from 01.04.2021 till further orders.

By order and in the name of the Governor of Gujarat,

Sd/-(Vanrajsinh Padhariya) Deputy Secretary to Government, Health & Family Welfare Department

To,

- The Secretary to the Hon'ble Governor of Gujarat, Raj Bhavan, Gujarat
- The Principal Secretary to the Hon'ble Chief Minister.

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- The Principal Secretary to the Hon'ble Deputy Chief Minister.
- The Principal Secretary to the Hon'ble Minister of State(Health), Sachivalaya, Gandhinagar
- The Joint Secretary to The Chief Secretary, Sachivalaya, Gandhinagar
- The Additional Chief Secretary, Revenue Department, Sachivalaya, Gandhinagar
- The Additional Chief Secretary, Home Department, Sachivalaya, Gandhinagar
- The Principal Secretary, Health & Family Welfare Department, Sachivalaya, Gandhinagar
- The Principal Secretary, Port & Transport Department, Sachivalaya, Gandhinagar
- The Secretary(Tourism), Industries and Mines Department, Sachivalaya, Gandhinagar
- The commissioner, Health and Medical Services and Medical Educations, Gandhinagar
- The DG&IGP, first Floor, Police Bhavan, Sector 18, Gandhianagar
- All the Municipal Commissioners in the State of Gujarat.
- All the District Collector in the State of Gujarat.
- All the Police Commissioners in the State of Gujarat.
- All the Superintendent of Police in the State of Gujarat.
- The Airport Manager(terminal) Domestic Airport, Sahibaug, Ahmedabad
- The Divisional Manager, western Railway, Amdupura, Ahmedabad.
- The Managing Director, GSRTC, Ahmedabad.
- All Additional Director, office of the Commissioner of Health, Gandhinagar
- The Director of Information, Block no-19/1, Jivraj Mehta Bhavan, Gandhinagar
- All the regional Deputy Directors, Health & Medical Services.
- System Manager, Health & Family welfare Department, Gandhinagar
- Select file

(Ripal Prajapati) Section Officer Health & Family Welfare Department